

LOK SABHA
UNSTARRED QUESTION NO. 3782
TO BE ANSWERED ON 03.01.2019

“INQUIRY BY CBI”

3782. SHRI P.K. KUNHALIKUTTY:

Will the Minister of TEXTILES वस्त्र मंत्री
be pleased to state:

- (a) whether the Central Bureau of Investigation (CBI) have sought information from Handicrafts and Handloom Exports Corporation of India Limited (HHEC) regarding availing of buyer's credit and passing on difference amount between interest earned on fixed deposits and interest charged by foreign banks for providing buyer's credit; and
- (b) if so, the details thereof with the names of bullion parties/entrepreneurs against whom such information has been sought by the CBI?

उत्तर

ANSWER

वस्त्र राज्य मंत्री (श्री अजय टम्टा)
MINISTER OF STATE FOR TEXTILES
(SHRI AJAY TAMTA)

(a) & (b): Yes, Madam. Central Bureau of Investigation (CBI) has sought information from Handicrafts and Handloom Exports Corporation of India Limited (HHEC) regarding transaction of buyer's credit of the bullion import case of M/s Edelweiss Commodities Limited (ECL). The bullion parties whose payments have been withheld by HHEC have followed the process of imports as per agreements which are identical to the agreement signed between ECL and HHEC.
